

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 172-173/2021

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PANKAJ ALIAS BOBBY

Respondent(s)

(IA No.29469/2020-CONDONATION OF DELAY IN FILING and IA
No.29471/2020-EXEMPTION FROM FILING O.T.)

Date : 18-04-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. Kumar Dushyant Singh, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Respondent nos. 1 to 5 are duly represented.

Await certificate of service in respect of respondent No. 6.

Issue D.O. letter in this regard.

List again on 18.07.2022.

S.P.S. LALER
Registrar